

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IAs-354 & 361 of 2014 in DFR-1266 of 2014,

Dated : 1st December, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s. India Cements Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary
Mr. Challa Gunaranjan

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for APRRC

ORDER

Heard learned counsel for the parties.

Order is reserved for 3rd December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps